

ITEM NO.101

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 1392/2008

SUDHIR KUMAR JAIN

Appellant(s)

VERSUS

THE STATE OF RAJASTHAN

Respondent(s)

Date : 31-07-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s) Ms. Gouri Karuna Das Mohanti, Adv.
Ms. Anu Gupta, Adv.
Mr. Pawan Kumar Sharma, Adv.
Mr. Prakhar Sharma, Adv.
Mr. Snehasish Mukherjee, AOR

For Respondent(s) Dr. Manish Singhvi, Sr. Adv.
Mr. Harsha Vinoy, Adv.
Mr. Milind Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The appeal is allowed in terms of the signed non-reportable judgment is placed on the file.

Pending application(s), if any, shall also stand disposed of.

(MADHU BALA)
COURT MASTER (SH)(NISHA TRIPATHI)
BRANCH OFFICER

(Signed non-reportable judgment is placed on the file0